## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA No. 262/2017 In CA(CAA) No. 69/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.09.2017</u>

Name of the Company:

Sabar Engineering Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

MR. NAVIN

ADV.

MR. NAVIN PAHWA

1. Ms. RITU SHAM

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Applicant in IA 262/2017.

At request of Counsel for applicant to state whether affidavit in compliance of para 8(10) of the order dated 05.06.2017 passed in CA(CAA) 69/2017 is filed by the chair person or not.

List the matter on 18.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of September, 2017.